

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 77 of 2013 &
I.A. Nos. 124 & 125 of 2013**

Dated : 1st May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Ltd. Appellant (s)
Versus
NTPC Ltd. & Ors. ... Respondent (s)**

Counsel for the Appellant(s): Mr. Gopal Jain
Mr. Alok Shankar

Counsel for the Respondent (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R.1
Mr. Manoj Kr. Sharma for
Mr. Pradeep Misra for R.15

ORDER

It is reported by the learned counsel for the parties that the connected matter has already been admitted, which was filed against the Order impugned in this Appeal.

Therefore, Admit. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.1. Mr. Manoj Kumar Sharma takes notice on behalf of Respondent No. 15. Notice to be issued to the other Respondents returnable on 10.05.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **10.05.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**